GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 2054 TO BE ANSWERED ON 30.7.2018

TEACHERS' ABSENCE IN KENDRIYA VIDYALAYAS

2054. SHRI SATAV RAJEEV:

DR. HEENA VIJAYKUMAR GAVIT:
SHRI DHANANJAY MAHADIK:
SHRIMATI SUPRIYA SULE:
SHRI P.R. SUNDARAM:
DR. J. JAYAVARDHAN:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that many school teachers in Primary and Secondary section of Kendriya Vidyalayas in the country remain absent for many days;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government have made any assessment of adverse effect on education of students due to absence of the teachers and if so, the details thereof;
- (d) whether any action has been taken against such teachers and if so, the details thereof; and
- (e) the details of the action taken/proposed to be taken by the Government to improve the attendance of teachers in Kendriya Vidyalayas in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) to (c): Kendriya Vidyalaya Sangathan (KVS) has informed that no such incident(s) of long absence of teachers has been reported. However, with a view to obviating any adverse effect on the education of students, Principals have been authorised to engage contractual teachers against leave vacancies, as per requirement.
- (d) & (e): In case an employee remains absent without sanctioned leave or beyond the period of leave originally sanctioned or subsequently extended, he / she provisionally loses lien on his post in terms of Article 81(D) (Voluntary Abandonment of Service) of the Education Code of KVS.
